

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**ORIGINAL APPLICATION NO.060/00853/2017**

**Chandigarh, this the 27<sup>th</sup> day of March, 2018**

...

**CORAM: HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)  
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

1. Navneet Kaur, aged 50 years, W/o Sh. Yashinder Singh Bahga, working as Officer Incharge, Department of Architectural Assistantship (Group-A), Government Polytechnic for Women, Sector 10, Chandigarh.
2. Gurleen Kaur, aged 54 years, W/o Sh. Prabh Krtan Singh, working as Officer Incharge, Department of Interior Design & Decoration (Group-A), Government Polytechnic for Women, Sector 10, Chandigarh.
3. Gagandeep Singh, aged 43 years, S/o S. Amarjit Singh, working as Officer Incharge, Department of Electronics & Communication Engineering (Group-A), Government Polytechnic for Women, Sector 10, Chandigarh.
4. Poonam, aged 47 years, D/o Sh. Devki Nandan, working as Officer Incharge, Department of Library & Information Science (Group-A), Government Polytechnic for Women, Sector 10, Chandigarh.

**....APPLICANTS**

**(Present: Mr. R.K. Sharma, Advocate.)**

**VERSUS**

1. Union of India, through the Secretary to Govt. of India, Ministry of Human Resources Development Department of Education, Shashtri Bhawan, New Delhi.
2. Union Territory, Chandigarh Administration through its Administrator, U.T. Civil Secretariat, Sector 9, Chandigarh.
3. Secretary, Technical Education, Chandigarh Administration, Chandigarh.

4. Director, Technical Education Department, Union Territory, Chandigarh.
5. Principal, Government Polytechnic for Women, Sector 10, Chandigarh.
6. Union Public Service Commission, Dholpur House, New Delhi.

**....RESPONDENTS**

**(Present: Mr. Ram Lal Gupta, counsel for respondent no.1.  
Mr. Gagandeep Singh Chhina, counsel for  
respondents no.2 to 5.  
Mr. B.B. Sharma, counsel for respondent no.6.)**

**ORDER (Oral)**

**HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J):-**

At the very outset, learned counsel for the respondents no.2 to 5 has placed on record the copy of memo dated 05.12.2017, whereby the names of applicants have been processed for the purpose of sending to DPC for their promotion to the post of Head of Department by the Competent Authority.

In this view of the matter, the present Original Application has become infructuous, which is hereby disposed of as such, at this stage, as prayed for.

**(P. GOPINATH)  
MEMBER (A)**

**(JUSTICE M.S. SULLAR)  
MEMBER (J)**

**Dated: 27.03.2018.**

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